

(16)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/721/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : SIRAJ & RENU
NAME OF THE RESPONDENT(S) : URBANEDGE HOTELS PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	PAWAN	Counsel for the Corporate debtor	K.P.S
2.	R. Murali.	Counsel for Opposition etc	R. Murali

ORDER

Counsel for both the parties present. Counsel for Corporate Debtor prayed time for filing a reply. At request, time is enlarged with a direction to file a reply before the next date of hearing. The matter is posted for arguments. Put up on **08.02.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)